

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1885/2024

RAMESH KUMAR CHHABRA

Appellant(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

Date : 31-07-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. S. Hariharan, Adv.
Mr. Vikash Singh, AOR

For Respondent(s) :

Mr. Kamal Kishore, Adv.
Mr. Mukesh Kumar Maroria, AOR
Mr. Mohd. Shahid, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 and 2 are duly represented. Time has been sought to file reply. Let the same be filed within four weeks.

Scanned soft copies of original records of High Court have been received. Let soft copy of the same be provided to the Ld. Counsels for the parties in light of Circular F.no.01/Judl./2025, dated 10.01.2025.

Scanned soft copies of original records from Trial Court are still awaited, despite reminder. Let a D.O. letter be issued.

List again on 10.09.2025.

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SUJATA SINGH
Registrar